



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,9th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 CRP/104/2017	MD. ABDUL JALIL BARBHUIYA and 3 ORS. Versus MD. JALAL UDDIN BARBHUIYA and 52 ORS.	MR.A M S MAZUMDER MR.N H BARBHUIYA	MRS.R MOMTAZ(R-1) MR.A A R KARIMR- 2 to 34 and 36 to 43 MR.A I UDDIN(R-1)
2 CRP(I/O)/416/2019	SAFIUR RAHMAN SARKAR @ SAPIAR RAHMAN SARKAR AND 2 ORS. Versus JAMIRAN BEWA AND 10 ORS	MR. A C SARMA MR A ALI MR G BHARADWAJ MR S ISLAM MR. Y ALI	MR R DHAR MD. A MATLIB
3 CRP/13/2020	M/S. SURABHI PRATHAMIK GROUP HOUSING CO-OPERATIVE SOCIETY Versus TRIBENI DEVI PODDAR AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MR. M SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 09/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR. A PAUL	06-09-2021	To	09-09-2021
6)	MR J DAS	06-09-2021	To	10-09-2021
7)	MR S KHOUND	09-09-2021	To	10-09-2021
8)	MS. D GHOSH	07-09-2021	To	11-09-2021
9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 RSA/230/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUS SABUR, HIS LEGAL HEIRS MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. A B T HAQUE	MS. R CHOUDHURY MR D. CHAKRABORTY
WITH I.A.(Civil)/3440/2019 in RSA/230/2019	ON THE DEATH OF MAHABAT ALI, HIS LEGAL HEIRS MUSSTT. SULOI BIBI AND 16 ORS Versus ON THE DEATH OF ABDUS SABUR, HIS LEGAL HEIRS MD. BADRUL HAQUE AND 41 ORS	DR. B AHMED MR. N DHAR MR. A B T HAQUE	
2 WP(C)/288/2021	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
3 WP(C)/3343/2021	TARUN CHANDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH	GA, ASSAM

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9)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021